

**PROFORMA FOR DECLARATION OF ASSETS**  
**(As On 31.03. \_\_\_\_\_)**

***Name of Officer (In Full):*** .....

***Date of Birth*** : .....

***Present post held*** : .....

<b>Immovable Property</b>				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
<b>Movable Property (Valued Above 25,000/- of Rs.)</b>				
Name of Articles				
1				
<b>Jewellery (Lump Sum)</b>				
Jewellery (Worth Rs.)				

<b>Shares/Debentures</b>			
Name of Issuing Company 1		Nos. of Shares 2	
<b>Life Insurance Policy &amp; Others</b>			
Name of Issuing Company 1		Amount 2	
<b>Bank Deposits/Securities &amp; Investments</b>			
	Name of Bank 1	City 2	Amount 3
<b>1) Fixed Deposits</b>			
<b>2) Savings Bank A/CS</b>			
<b>3) PPF</b>			
<b>4)GPF</b>			
<b>5) NSS</b>			
<b>6) Others</b>			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

**Signature & Date**